

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).11846/2024

(Arising out of impugned final judgment and order dated 02-11-2023 in WRITC No.25274/2019 passed by the High Court of Judicature at Allahabad)

OM PRAKASH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.70339/2024-CONDONATION OF DELAY IN FILING and IA No.70340/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70341/2024-EXEMPTION FROM FILING O.T. and IA No.70344/2024-DELETING THE NAME OF PETITIONER/RESPONDENT)

WITH

ITEM NO.68Diary No(s). 12214/2024 (XI)

[TO BE TAKEN UP ALONGWITH ITEM NO. 23 I.E. D.No. 11846/2024]

(IA No.74435/2024-CONDONATION OF DELAY IN FILING and IA No.74452/2024-ADDITION / DELETION / MODIFICATION PARTIES and IA No.74438/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74440/2024-APPLICATION FOR SUBSTITUTION and IA No.74445/2024-EXEMPTION FROM FILING O.T. and IA No.74434/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.74444/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No.74441/2024-APPLICATION FOR ABATEMENT)

Date : 01-04-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Rakesh Mishra, AOR
Mr. D.N. Dubey, Adv.
Mr. Ambuj Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP (C) Nos.3948-3949 of 2024, arising out of the same judgment and pending before this Court.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)